

राष्ट्रीयहरितअधिकरण /National Green Tribunal
प्रधानन्यायपीठ /Principal Bench
फरीदकोटहाउस, कॉपरनिकसमार्ग/ Faridkot House, Copernicus Marg
नईदिल्ली/ New Delhi

NGT/PB/419/Admn./2015/380

Dated: 6 October, 2021

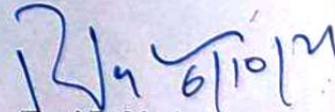
OFFICE ORDER

With approval of Competent Authority, the following students from different Law Colleges are permitted to work as Law Interns at the National Green Tribunal, Principal Bench, New Delhi for the month of October 2021:-

S. No.	Name	College	Tenure/ Mode
1	Arushi Negi	HPNLU	(Online/ Offline opted by the student)
2	Akhil Rajput	Maharishi Dayanand University	
3	Manisha Singh	DDU, University	
4	Upase Mangesh Shatrughna	Solapur, University	
5	Anushriya Tripathy	Nehru Gram Bharti Vishwavidyala	
6	Gaurav Sharma	I M E College	
7	Avinash Topno	National Law School, Bangalore	
8	Soumya Dhasmana	Delhi University	

The permission shall be subject to the following conditions:

- The above permission may be withdrawn at any time, without serving any notice.
- No remuneration will be paid to the law interns for the period of internship.
- The Law Interns are not allowed to appear in any case handled by the Hon'ble Bench during his/her tenure with the Hon'ble Bench regardless of whether he/she had worked on the case or not.
- He/She is required to adhere to the dress code i.e., wearing of black Coat, Black Tie, White Shirt and White & Black Trouser (Timing 9.30 AM to 5.00 PM).
- He/She will have to strictly carry out the research as given from time to time.
- The Law Interns will be issued certificate at the end of the internship. All the interns shall report to Deputy Registrar and shall intern under Deputy Registrar's supervision. The internship certificate shall be issued only after satisfactory performance.
- The Law Interns will have to produce/ submit a recommendation letter from their respective Institute/ College clearly mentioning the course being pursued by them, name etc. at the time of joining the internship.


(Ravi Dahiya)
Deputy Registrar

To,
Above mentioned students

Copy to:

- PPS to Hon'ble Chairperson
- PA to Ld. Registrar General, NGT, PB, New Delhi
- PA to Deputy Registrar, NGT, PB, New Delhi
- Consultant (Judicial)
- Guard File